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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM**

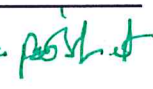
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 50 of 2016 in CP No. 18/59/HDB/2016
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagabhushanam
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (22) Ors
UNDER SECTION	59

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Blupesh R <sub>1</sub> o/o. R. Raghuraman Rao	Advocate	9966622805	
P. H. Arineth Pandian	S. Adv		
B. Mohan R <sub>2</sub> -R <sub>10</sub>	Adv.	9948077678	
<b>ORDER</b>			

At the request from Ld. Counsels for the Respondent ~~Enclosed Order Sheet~~ =   
to 03-11-2017.

  
Member (T)

Pc

  
Member (J)